

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.1379 OF 2019

IN THE MATTER OF:

Digamber Bhondwe

...Appellant

Versus

JM Financial Asset Reconstruction Company

...Respondent

For Appellant: Counsel appeared but did not mark appearance

For Respondent: Mr. Ramji Srinivasan, Sr. Adv., Mr. Sonal Jain, Mr. Sikhar Singh, Mr. Iskaran Singh, Mr. Rishab Kapoor & Mr. Shikhu Singh, Advocates

ORDER

13.02.2020: Counsels for both sides are partly heard.

List the appeal for further arguments on **14th February, 2020** in 'Orders' category first on Board.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/sm/md